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Title: Regarding bringing uniform tax on petrol and diesel throughout India.

SHRI P.R. SUNDARAM (NAMAKKAL): Thank you Deputy Speaker Sir, I would like to urge the Government to take action for imposing uniform tax including VAT on prices of petrol and diesel. There is different kind of taxes imposed by the State and the Central Government in price of petrol and diesel. Further, the Government has permitted oil marketing companies to fix the price themselves and change the same periodically.

Our former Chief Minister of Tamil Nadu, Dr. Puratchi Thalaivi Amma had been opposing such kind of taxes and the permission given by the Central Government to oil marketing companies to fix price for petrol. It is because of different kinds of taxes in States, the burden has been imposed on common people. Recently, the State Government of Tamil Nadu increased value added tax on prices of petrol and diesel. The VAT of petrol has been increased from 27 per cent to 34 per cent, while that on diesel from 21 per cent to 25 per cent with effect. Such kind of hike is against vision of our hon. Puratchi Thalaivi Amma who wanted to abolish different taxes and urged the Government to withdraw the rights give oil marketing companies for fixing prices.

Therefore, I request the Government to bring uniform tax on petrol and diesel.

HON. DEPUTY-SPEAKER: Kunwar Pushpendra Singh Chandel and Smt. V. Sathyabama are permitted to associate with the issue raised by Shri P.R. Sundaram.

Hon. Members, if you take half minute, I can accommodate most of the people. If you go on speaking, then, I cannot do it.

Shri Chandrakant Khaire, please take half minute.